

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 99/MP/2016

Subject : Petition for Renovation & Modernization of Loktak Power Station (105 MW) under Regulation 15 (1) of CERC (Terms and Conditions of Tariff) Regulations, 2014.

Date of hearing : 9.2.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NHPC Limited.

Respondents : Assam Power Distribution Company Limited & Others.

Parties present : Ms. Shubhalakshmi Gupta, NHPC
Shri R. Raina, NHPC

Record of Proceedings

The representative of the petitioner submitted that the present petition has been filed seeking Renovation and Modernization of Loktak Power Station (generating station) under Regulation 15 (1) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014. The representative of the petitioner further submitted as under:

(a) Copy of the petition has already been served on the respondents. However, no reply has been received from them.

(b) The useful life of the generating station is getting completed on 31.5.2018. The estimated completion cost of the generating station is Rs. 260.47 crore and design energy would be 562.73 MUs against the existing design energy of 448 MUs based on the average 10 daily discharge from the power house and the spillway of the barrage.

(c) Information called by the Commission has already submitted to the Commission. Since, the R & M proposal is still under consideration by CEA, the

petitioner is not in a position to submit the information regarding cost and revised design energy.

(d) The representative of the petitioner requested to grant in-principle approval for R& M of the generating station.

3. After hearing the representative of the petitioner, the Commission requested the CEA to send its comments and observation after vetting of DPR and capital cost of the generating station, by 17.3.2017.

4. The petition shall be listed for hearing on 23.3.2017.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**